CCP No. 15/2010 O.A.. No. 579/2005 (591/05)

6.10.2010

List revised. None is responding for the applicant. Sri S.P. Singh, Advocate appearing for the respondents points out that the judgment and order of this Tribunal dated 10.8.2009 in respect whereof contempt petition, in hand, has been filed, has already been set-aside vide judgment and order dated 18.5.2010 passed by Hon'ble High Court in Writ petition no. 631 (S/B) of 2010, which has been brought on record. Therefore, he submits that this Contempt petition has become infructuous.

In view of the above, this Contempt petition fails and is accordingly dismissed. Notice stands discharged.

(S.P. Singh) Member-A

(Justice Alok K Singh) Member-J

Girish/-

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